

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.37/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Jai Kumar Karnani & Ors.-Versus-Karanani Finance Enterprise.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. UTPAL BOSE, SR. ADV.
2. MR. D.N. SHARMA, ADV.
3. MR. SUBRATA DAS, ADV.

Petitioners

Subd on
14.12.2017

- 1) MR. RATNANKO BANERJI, SR. ADV.
- 2) MR. NIRMALYA DASGUPTA, ADV.
- 3) MR. ANUJIT BISWAS, ADV.

Respondent
no A/R

Minors
14/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent Nos.
4 and 5 are present.

List it on 15/02/2018 along with I.A.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)